

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION (SHRI YOGENDRA MAKWANA): (a) and (b) The Government are implementing a project with Italian assistance for improving the production and quality of olive in India. Olive will be grown in the districts of Srinagar and Jammu in Jammu and Kashmir, Kullu and Chamba in Himachal Pradesh and Dehradun and Nainital in Uttar Pradesh with Italian technology.

(c) Indian olive varieties are low yielders, with less quantity of oil while Italian varieties are high yielders with more oil content.

(d) The total cost of the project is around Rs. 7 crore, about 25 per cent of which will be borne by the concerned State Governments and the balance will be provided through Italian assistance.

WASTAGE OF FRUITS AND VEGETABLES DUE TO NON-AVAILABILITY OF PROPER STORAGE

696. SHRI MUKHTIAR SINGH MALIK: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether it is a fact that fruits and vegetables grown in the country are being wasted due to nonavailability of proper storage facilities in the country; and

(b) if so, what remedial steps Government propose to take in the matter?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI K. P. SINGH DEO): (a) and (b) As the subject matter of storage of fruits and vegetables is not within the purview of this Ministry, the Ministry has no information on the subject.

SHARING OF GANGA WATER BETWEEN INDIA AND BANGLA-

699. SHRI MUKHTIAR SINGH MALIK:
SHRI KALPNATH RAI:
SHRI SHANKER SINGH VAGHELA:

Will the Minister of WATER RESOURCES be pleased to state:

(a) whether Prime Minister of India and President of Bangladesh have reached an understanding on the question of sharing of Ganga Waters at Farakka; and

(b) if so, what are the details in this regard?

THE MINISTER OF WATER RESOURCES (SHRI B. SHANKARANAND): (a) and (b) The understanding reached between the Prime Minister of India and the President of Bangladesh envisages Ministerial level talks between the two countries regarding a joint study of the available river water resources common to both countries including a long term scheme for augmentation of the flows of the Ganga at Farakka and the sharing of Ganga waters at Farakka.

SKIMMED MILK POWDER

700. SHRI SHANKER SINGH VAGHELA: Will the Minister of AGRICULTURE be pleased to state:

(a) whether it is a fact that the Indian Dairy Corporation, a Government of India enterprise, has been given the authority to import skimmed milk powder;

(b) whether it is also a fact that the Indian Dairy Corporation decides the policy and prices of allotment of the imported skimmed milk powder to the State Governments; and

(c) the rate at which skimmed milk powder is imported and the rate at which it is sold to the State Governments?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION (SHRI YOGENDRA MAKWANA): Sir, Indian Dairy Corporation (IDC) is receiving gift supplies of skimmed milk powder from European Economic Community (EEC) meant for dairy development programme.

(b) The policy for allotment to the various user dairies and the price of the commodities is decided by the Board of Directors of the I. D. C.

(c) The I. D. C. is receiving gift supplies of skimmed milk powder from EEC as stated in reply to part

(a) above and as such the question of rate does not arise. The current issue price of skimmed milk powder out of IDC's pooled stock (received as gift and procured indigenously):

METRO DAIRIES	Rs. 18,000 per M.T. (within annual entitlement)
	Rs. 20,000 per M.T. (for quantities in excess of annual entitlement).
OTHER DAIRIES	Rs. 20,000 per M.T. (for quantities within and in excess of annual entitlement).

701. [Transferred to the 4th December, 1985].

जल संसाधन मंत्रालय में हिन्दी सलाहकार समिति का गठन

702. श्री जगदम्बी प्रसाद यादव : क्या जल संसाधन मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि उनके मंत्रालय में हिन्दी सलाहकार समिति का गठन नहीं किया गया है और गत तीन वर्षों के दौरान इसकी कभी भी नियमानुसार चार बैठकें नहीं हुई हैं ;

(ख) क्या यह भी सच है कि भाषा के प्रचार, विकास और प्रयोग के लिए टेलीप्रिन्टर, टेलीक्स, कम्प्यूटर और इलेक्ट्रॉनिक टाइपराइटर्स आदि जैसे आवश्यक यंत्रों की इस मंत्रालय में व्यवस्था नहीं की गयी है जिसके कारण राजभाषा के वार्षिक प्रभाषी कार्यक्रम पिछले 11 वर्षों से पूरे नहीं किये जा सके हैं ; और

(ग) यदि हाँ, तो इस संबंध में क्या प्रभाषी कदम उठाये गये हैं ?

जल संसाधन मंत्री (श्री बी० शंकरानन्द): (क) तत्कालीन सिंचाई मंत्रालय में हिन्दी सलाहकार समिति नवम्बर, 1982 में गठित की गई थी। 1983 और 1984 में इसकी क्रमशः दो तथा तीन बैठकें आयोजित की गईं। जनवरी, 1985 में तत्कालीन सिंचाई मंत्रालय, सिंचाई एवं विद्युत मंत्रालय के अधीन एक विभाग बन गया। पुनः सितम्बर, 1985 में सिंचाई विभाग जल संसाधन का स्वतंत्र मंत्रालय बन गया। तदनुसार हिन्दी सलाहकार समिति का गठन किया जा रहा है।

(ख) और (ग) वार्षिक कार्यक्रम के क्रियान्वयन के लिए तहत प्रयत्न किए जाते हैं। तथा इलेक्ट्रॉनिक उपकरणों की अनुपलब्धता इस कार्यक्रम के क्रियान्वयन में कोई बाधा नहीं है।

शहरी विकास मंत्रालय में हिन्दी सलाहकार समिति का गठन

703. श्री जगदम्बी प्रसाद यादव : क्या शहरी विकास मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि उनके मंत्रालय में हिन्दी सलाहकार समिति का गठन नहीं किया गया है और गत तीन वर्षों के दौरान इसकी कभी भी नियमानुसार चार बैठकें नहीं हुई हैं ;

(ख) क्या यह भी सच है कि भाषा के प्रचार, विकास और प्रयोग के लिए टेलीप्रिन्टर, टेलीक्स, कम्प्यूटर और इलेक्ट्रॉनिक